

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REGISTERED

Commercial Complex(BDA)
Indira Nagar,
BANGALORE- 560 038.

Dated *Nov 86*

Application No. 291 /86(T)
WP No. 10725/80

10 NOV 1986

Applicant

MX UC AIRSONG

Respondents

Secretary, Railway Board,
New Delhi & 2 ore.

To

1. Shri RV Kulkarni,
Advocate,
83-10th Cross, 8th Block,
Rajaji Nagar, BANGALORE.
2. Shri M.Sreerangaiah,
Central Govt. Stng. Counsel,
High Court Bldgs.,
BANGALORE.
3. The Secretary, Railway Board,
Rail Bhavan, NEW DELHI.
4. The General Manager,
Southern Railway, MADRAS.
5. The Divnl. Personnel Officer,
Southern Railways,
HUBLI, KARNATAKA.

Mr u A-76
11/11

Recd

Wm
P N Patel
11/11

(Sly)
SUBJECT: Sending copies of Order passed by the Bench in
Application No. 291/86(T)

....

Please find enclosed herewith the copy of the Order/

Interim Order passed by this Tribunal in the above said Application
No. 291/86(T) on 14-10-86.

B
SECTION OFFICER
(JUDICIAL)

Encl: as above.

Pl. send to all

9c

12/11

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE

813

ORDER SHEET

Application No 291 of 1986 (T)

Applicant

Respondent

Advocate for Applicant

Advocate for Respondent

Orders of Tribunal

(KSP)VC/(LHAR)AM

OCTOBER 14, 1986.

Case called. Applicant by Sri R.V. Kulkarni. Respondents by M. Srirangaiah, learned counsel for the Railways.

Sri Kulkarni files a memo praying for permission to withdraw this application with liberty reserved to pursue the matter before the authorities themselves. Permission sought for is granted. Application is dismissed as withdrawn. No costs.

sdb
VICE CHARMAN 14/10/86

sdb
MEMER (TYP) (L)

True copy.

Hari
(O/L)